

national capital (Delhi) thereby; and

(c) if so, the reasons therefor and action taken to restore the said train?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) No, Sir. However, slip coaches plying between Bishrampur and Nizamuddin/Indore were given up.

(b) No, Sir.

(c) As the shunting operations were creating serious difficulties at Anuppur, this change was made. However, adequate accommodation has been provided by Narmada Express towards Indore and by Utkal Express towards Nizamuddin, by which these slip coaches were being hauled. The question of restoring status quo ante is under examination.

[English]

#### **Railway Contract in Malaysia**

115. SHRI BABANRAO DHAKNE: Will the Minister of RAILWAYS be pleased to state:

(a) whether Indian Railway Construction Company (IRCON) has bagged a contract from the Malaysian Railways;

(b) if so, the details of the project and when this project is likely to commence and is scheduled to be completed, and

(c) the cost of the project?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Yes, Sir.

(b) IRCON has been awarded a contract, for rehabilitation of 327 km of railway track from station Paloh to Singapore and

Slim River to Seremban Main Line, in October, 1988. The work had commenced in November, 1988 and is to be completed by 9th April, 1992.

(c) The cost of the project is 181 millions M\$ (Rs. 116 crores at the present conversion rate).

[Translation]

#### **Reservation for Gas Affected Persons in Coach Repairs Factory, Bhopal**

116. SHRI S.C. VARMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it has been decided to provide reservation to the affected persons of 1984 Bhopal gas tragedy in Coach Repair Factory, being set up in Bhopal;

(b) if so, the details thereof;

(c) the period for which this reservation will be provided and the other conditions thereof: and

(d) the number of post provided in various categories in the project report of this factory?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) to (c). The following concessions have been extended as a one time measure by the Ministry of Railways to the Bhopal Gas Victims in the matter of the considering them for employment in the coach Repair Workshop at Bhopal;

(i) Persons who have been affected by the Bhopal Gas tragedy of 1984 (i.e. gas affected persons) will be given preferential consideration, if they are otherwise eligible and suitable, for the recruitment in the Bhopal Coach Repair Workshop

upto 50% of the posts (in the initial recruitment categories) sanctioned for the workshop. (Initially in September, 1988 this was fixed as upto 33-13% of the posts. This was raised to 50% as a special concession in February, 1989).

- (ii) Such of the gas affected person as have already completed the ITI courses or Act Apprentice course in the concerned trade will also be given due consideration against the aforesaid 50% limit.
- (iii) In the case of as affected person who had undergone the condensed course organised by the Madhya Pradesh Government, if they are considered suitable, they will be selected provisionally and the balance period of training will be ar-

ranged by the Madhya Pradesh Government at their cost. Only such of them as finally get ITI certificate will be placed on the panel of selected candidates.

- (iv) Limited relaxation in medical standards has been permitted.
- (v) Relaxation in upper age limit upto 30 years of age has been permitted in the open market recruitment in Group C & D posts.

These concessions were originally valid upto 30.6.1990. The currency of the instruction providing for these facilities, has been extended upto 31.12.1990.

(d) The total strength of staff provided for implementation of the project in various categories in the Project Report of the Coach Factory is as under:—

<i>Department</i>	<i>Group 'C'</i>	<i>Group 'D'</i>
<i>1</i>	<i>2</i>	<i>3</i>
Civil	282	96
Accounts	86	34
Electrical	40	3
S & T	53	13
Mechanical	38	16
<b>Total</b>	<b>499</b>	<b>162</b>

[English]

#### Setting up of Karnal Refinery

117. SHRI HET RAM: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) when was the Karnal oil refinery originally scheduled to be completed;

(b) the expenditure incurred so far on the project and the estimated escalation in cost as against the original cost;